

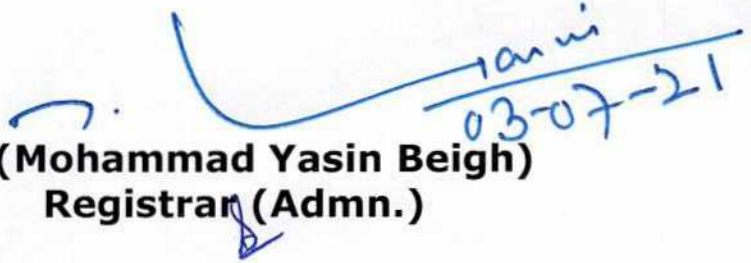
HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No. 462 of 2021/RG/LP Dated:03.07.2021

Sanction is hereby accorded to the grant of Rs.2.50 lacs (Rupees Two Lacs and Fifty Thousand) as Financial Assistance in favour of Mst. Khalida, Widow of **Late Shri Mohammad Ismail Malla, Advocate**, who was bearing Enrolment Number No.JK-762/1986 and lost his life because of Covid-19 infection, out of Adviocates' Welfare Fund maintained by the Prinicipal District Judge, Srinagar.

By Order

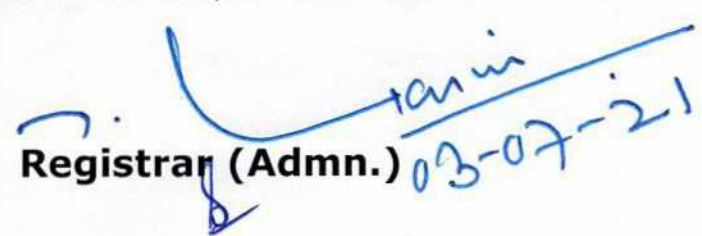

(Mohammad Yasin Beigh)
Registrar (Admn.)

No. 32092-101/RG/LP

Dated: 03-07-2021

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
..... for information of Their Lordships.
4. Registrar Judicial, High Court Wing Srinagar.
5. Principal District & Sessions Judge, Srinagar.
.....for information, and with the direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocate's Welfare Fund Account maintained by their offices.
6. President, J&K High Court Bar Association, Srinagar for information.
7. CPC e-Courts High Court of J&K, Srinagar for uploading on the official website for information of all the concerned.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
9. Mst. Khalida, Widow of Late Shri Mohammad Ismail Malla, Advocate
R/o Shaheed Gunj Srinagar.


Registrar (Admn.)

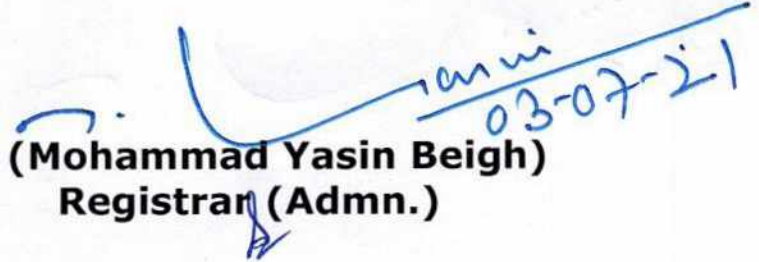
HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No. 463 of 2021/RG/LP Dated:03.07.2021

Sanction is hereby accorded to the grant of Rs.2.50 lacs (Rupees Two Lacs and Fifty Thousand) as Financial Assistance in favour of Mst. Madina Kounser, Widow of **Late Shri Nazir Ahmad Shora, Advocate**, who was bearing Enrolment Number No.JK-313/1987 and lost his life because of Covid-19 infection, out of Advocates' Welfare Fund maintained by the Principal District Judge, Srinagar.

By Order

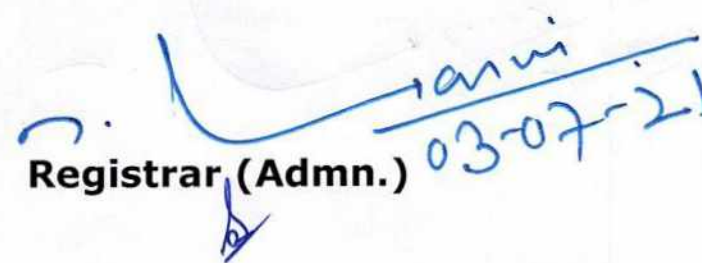

(Mohammad Yasin Beigh)
Registrar (Admn.)

No. 32102-111/RG/LP

Dated: 03-07-2021

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
..... for information of Their Lordships.
4. Registrar Judicial, High Court Wing Srinagar.
5. Principal District & Sessions Judge, Srinagar.
.....for information, and with the direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocate's Welfare Fund Account maintained by their offices.
6. President, J&K High Court Bar Association, Srinagar for information.
7. CPC e-Courts High Court of J&K, Srinagar for uploading on the official website for information of all the concerned.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
9. Mst. Madina Kounser, Widow of Late Shri Nazir Ahmad Shora, Advocate
R/o A/P Konakhan, Dalgate, Srinagar.


Registrar (Admn.)